

**OFFICE OF THE
MEMBER SECRETARY
ASSAM STATE LEGAL SERVICES AUTHORITY
GUWAHATI:::ASSAM**

No.ASLSA.53/2008/ 2591

Dated, Guwahati the 20thDecember, 2019.

NOTIFICATION

1) As per Hon'ble Gauhati High Court notification Memo No.HC.VII-39/2019/7487/A Dated 18th December, 2019, Shri Joydev Koch, Secretary, District Legal Services Authority, Golaghat is transferred and posted as Chief Judicial Magistrate, Barpeta. Accordingly, Shri Joydev Koch may hereby be released, who is presently holding the post of Secretary, District Legal Services Authority, Golaghat from the date of handing over the charge.

2) As per Hon'ble Gauhati High Court notification Memo No.HC.VII-39/2019/7488/A Dated 18th December, 2019, Smt. Gitali Rabha, Deputy Secretary, Assam State Legal Services Authority is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.2, Kamrup(M), Guwahati. Accordingly, Smt. Gitali Rabha may hereby be released, who is presently holding the post of Deputy Secretary, Assam State Legal Services Authority from the date of handing over the charge.

3) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7490/A Dated 18th December, 2019, Shri Anurag Jintoo Borah, Secretary, District Legal Services Authority, Morigaon is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar. Accordingly, Shri Anurag Jintoo Borah may hereby be released, who is presently holding the post of Secretary, District Legal Services Authority, Morigaon from the date of handing over the charge.

4) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7491/A Dated 18th December, 2019, Smt.Tripti Ari, Chief Judicial Magistrate, Barpeta is transferred and posted as Deputy Secretary, Assam State Legal Services Authority, Guwahati. Accordingly, Smt.Tripti Ari may hereby be appointed as Deputy Secretary, Assam State Legal Services Authority, Guwahati from the date of taking over the charge.

5) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-

39/2019/7494/A Dated 18th December, 2019, Shri Narayan Kuri, Chief Judicial Magistrate, Lakhimpur is transferred and posted as Secretary, District Legal Services Authority, Golaghat. Accordingly, Shri Narayan Kuri may hereby be appointed as Secretary, District Legal Services Authority, Golaghat from the date of taking over the charge.

6) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7495/A Dated 18th December, 2019, Shri Nilkamal Das, Chief Judicial Magistrate, Morigaon is transferred and posted as Secretary, District Legal Services Authority, Goalpara. Accordingly, Shri Nilkamal Das may hereby be appointed as Secretary, District Legal Services Authority, Goalpara from the date of taking over the charge.

7) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7496/A Dated 18th December, 2019, Shri Abdul Kader, Civil Judge & Asstt. Sessions Judge, Karimganj is transferred and posted as Secretary, District Legal Services Authority, Dima Hasao, Haflong. Accordingly, Shri Abdul Kader may hereby be appointed as Secretary, District Legal Services Authority, Dima Hasao, Haflong from the date of taking over the charge.

8) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7498/A Dated 18th December, 2019, Smt. Chitra Rani Saikia, Secretary, District Legal Services Authority, Goalpara is transferred and posted as Civil Judge & Asstt. Sessions Judge, Goalpara. Accordingly, Smt. Chitra Rani Saikia may hereby be released, who is presently holding the post of Secretary, District Legal Services Authority, Goalpara from the date of handing over the charge.

9) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7500/A Dated 18th December, 2019, Shri Abdus Sattar, Chief Judicial Magistrate, Jorhat is transferred and posted as Secretary, District Legal Services Authority, Biswanath. Accordingly, Shri Abdus Sattar may hereby be appointed as Secretary, District Legal Services Authority, Biswanath from the date of taking over the charge.

10) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7501/A Dated 18th December, 2019, Shri Naguib Ahmed, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar is transferred and posted as Secretary, District Legal Services Authority, Karbi Anglong, Diphu. Accordingly, Shri Naguib Ahmed may hereby be appointed as Secretary, District Legal Services

Authority, Karbi Anglong, Diphu from the date of taking over the charge.

11) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7502/A Dated 18th December, 2019, Smt. Moitri Deka Doloi, Addl. Chief Judicial Magistrate, Dibrugarh is transferred and posted as Secretary, District Legal Services Authority, Kamrup, Amingaon. Accordingly, Smt. Moitri Deka Doloi may hereby be appointed as Secretary, District Legal Services Authority, Kamrup, Amingaon from the date of taking over the charge.

12) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7503/A Dated 18th December, 2019, Smt. Leena Doley, Addl. Chief Judicial Magistrate, Bongaigaon is transferred and posted as Secretary, District Legal Services Authority, Majuli. Accordingly, Smt. Leena Doley may hereby be appointed as Secretary, District Legal Services Authority, Majuli from the date of taking over the charge.

13) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7505/A Dated 18th December, 2019, Shri Motilal Das, Addl. Chief Judicial Magistrate, Barpeta is transferred and posted as Secretary, District Legal Services Authority, South Salmara. Accordingly, Shri Motilal Das may hereby be appointed as Secretary, District Legal Services Authority, South Salmara from the date of taking over the charge.

14) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7507/A Dated 18th December, 2019, Smt. Pronita Morang, Secretary, District Legal Services Authority, Nagaon is transferred and posted as Secretary, District Legal Services Authority, Hojai. Accordingly, Smt. Pronita Morang may hereby be released, who is presently holding the post of Secretary, District Legal Services Authority, Nagaon and appointed as Secretary, District Legal Services Authority, Hojai from the date of taking over the charge.

15) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7508/A Dated 18th December, 2019, Shri Nikunja Boro, Addl. Chief Judicial Magistrate, Dhubri is transferred and posted as Secretary, District Legal Services Authority, Chirang, Kajalgaon. Accordingly, Shri Nikunja Boro may hereby be appointed as Secretary, District Legal Services Authority, Chirang, Kajalgaon from the date of taking over the charge.

16) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7509/A Dated 18th December, 2019, Smt. Chetana Khanikar, Addl. Chief Judicial Magistrate, Tinsukia is transferred and posted as Secretary, District Legal

Services Authority, Charaideo. Accordingly, Smt. Chetana Khanikar may hereby be appointed as Secretary, District Legal Services Authority, Charaideo from the date of taking over the charge.

17) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7511/A Dated 18th December, 2019, Smt. Syeda Farida Afzal Zinnat, Addl. Chief Judicial Magistrate, Sivsagar is transferred and posted as Secretary, District Legal Services Authority, Morigaon. Accordingly, Smt. Syeda Farida Afzal Zinnat may hereby be appointed as Secretary, District Legal Services Authority, Morigaon from the date of taking over the charge.

18) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7513/A Dated 18th December, 2019, Smt. Monalissa Das, Addl. Chief Judicial Magistrate, Nagaon is transferred and posted as Secretary, District Legal Services Authority, Nagaon. Accordingly, Smt. Monalissa Das may hereby be appointed as Secretary, District Legal Services Authority, Nagaon from the date of taking over the charge.

19) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7514/A Dated 18th December, 2019, Shri Rahul Medhi, Addl. Chief Judicial Magistrate, Dhemaji is transferred and posted as Secretary, District Legal Services Authority, West Karbi Anglong, Hamren. Accordingly, Shri Rahul Medhi may hereby be appointed as Secretary, District Legal Services Authority, West Karbi Anglong, Hamren from the date of taking over the charge.

20) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7515/A Dated 18th December, 2019, Smt. Sonamoni Chanda, Addl. Chief Judicial Magistrate, Goalpara is transferred and posted as Secretary, District Legal Services Authority, Baksa, Mushalpur. Accordingly, Smt. Sonamoni Chanda may hereby be appointed as Secretary, District Legal Services Authority, Baksa, Mushalpur from the date of taking over the charge.

21) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7538/A Dated 18th December, 2019, Smt. Meenakshi Sarmah, Under Secretary, Assam State Legal Services Authority is transferred and posted as Sub-Divisional Judicial Magistrate (S), No.2 Kamrup(M), Guwahati. Accordingly, Smt. Meenakshi Sarmah may hereby be released, who is presently holding the post of Under Secretary, Assam State Legal Services Authority from the date of handing over the charge.

22) As per Hon'ble Gauhati High Court notification Memo No. HC.VII-39/2019/7541/A Dated 18th December, 2019, Smt. Ayushree Shravan, Munsiff

No. 1, Morigaon is transferred and posted as Under Secretary, Assam State Legal Services Authority, Guwahati. Accordingly, Smt. Ayushree Shravan may hereby be appointed as Under Secretary, Assam State Legal Services Authority, Guwahati from the date of taking over the charge.

/
(Satya Nath Sarma)
Member Secretary
Assam State Legal Services Authority

Memo No. ASLSA.53/2008/ -A Dated Guwahati the 20th December, 2019.

Copy forwarded to:

1. The L.R. cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati-6 for information.
3. The Registrar General, Gauhati High Court, Guwahati for information.
4. The Registrar (Vigilance) Gauhati High Court, Guwahati for information
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court for His Lordship's kind information.
6. The Registrar (Admn.) Gauhati High Court, Guwahati for information.
7. Registrar (Judl.) Gauhati High Court, Guwahati for information.
8. P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, Gauhati High Court and Executive Chairman, ASLSA for His Lordship's kind information.
9. To the all District & Sessions Judge cum Chairman, District Legal Services Authorities for information and necessary action.
10. To the all Secretaries, DLSAs, Assam for information and necessary action.
11. The Treasury Officer Golaghat, Dhubri, Tinsukia, Jorhat, Dibrugarh, Barpeta, Goalpara, Bongaigaon, Morigaon, Nagaon, Dhemaji, Karimganj, Sivasagar, Kamrup(M), Lakhimpur, Cachar- Silchar, for information and necessary action.
12. The Director, Printing & Stationery, Assam Govt. Press, Bamunimaidam, Guwahati for publication in the Assam Gazette.
13. Shri Joydev Koch, Secretary, District Legal Services Authority, Golaghat for information.

- 14.Smt. Gitali Rabha, Deputy Secretary, Assam State Legal Services Authority, Guwahati for information.
15. Shri Anurag Jintoo Borah, Secretary, District Legal Services Authority, Morigaon for information.
- 16.Smt.Tripti Ari, Chief Judicial Magistrate, Barpeta for information.
17. Shri Narayan Kuri, Chief Judicial Magistrate, Lakhimpur for information.
18. Shri Nilkamal Das, Chief Judicial Magistrate, Morigaon for information.
- 19.Shri Abdul Kader, Civil Judge & Asstt. Sessions Judge, Karimganj for information.
- 20.Smt.Chitra Rani Saikia, Secretary, District Legal Services Authority, Goalpara for information.
- 21.Shri Abdus Sattar, Chief Judicial Magistrate, Jorhat for information.
- 22.Shri Naguib Ahmed, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar for information.
- 23.Smt. Moitri Deka Doloi, Addl. Chief Judicial Magistrate, Dibrugarh for information.
- 24.Smt Leena Doley, Addl. Chief Judicial Magistrate, Bongaigaon for information.
- 25.Shri Motilal Das, Addl. Chief Judicial Magistrate, Barpeta for information.
- 26.Smt. Pronita Morang, Secretary, District Legal Services Authority, Nagaon for information.
- 27.Shri Nikunja Boro, Addl. Chief Judicial Magistrate, Dhubri for information.
- 28.Smt. Chetana Khanikar, Addl. Chief Judicial Magistrate, Tinsukia for information.
- 29.Smt. Syeda Farida Afzal Zinnat, Addl. Chief Judicial Magistrate, Sivsagar for information.
- 30.Smt. Monalissa Das, Addl. Chief Judicial Magistrate, Nagaon for information.
- 31.Shri Rahul Medhi, Addl. Chief Judicial Magistrate, Dhemaji for information.
- 32.Smt, Sonamoni Chanda, Addl. Chief Judicial Magistrate, Goalpara for information.
- 33.Smt. Meenakshi Sarmah, Under Secretary, Assam State Legal Services Authority, Kamrup(M) for information.
- 34.Smt. Ayushree Shravan, Munsiff No. 1, Morigaon for information.


20.12.19
Member Secretary

Assam State Legal Services Authority

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20/12/19